

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2065
TO BE ANSWERED ON 28.11.2016**

Funds for Schools

2065. SHRI KAMAKHYA PRASAD TASA:
DR. RAVINDRA BABU:
SHRI SUBHASH CHANDRA BAHERIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of funds sanctioned and utilized for establishment of new schools and rooms under Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Model School Scheme during the last three years in the country, State/UT-wise including Andhra Pradesh;
- (b) the number of schools planned to be established during 2016-17 along with the status thereof and time limits fixed for the purpose in the State of Andhra Pradesh, district-wise;
- (c) whether the Government has any proposal to construct boundary walls in the schools under Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and if so, the details thereof; and
- (d) whether there is any procedure formulated by the Government to sanction schools buildings for extra class rooms and science laboratories under the scheme and if so, the details of implementing authority of such funds?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) : The details of funds sanctioned and utilized for establishment of new schools and rooms under Rashtriya Madhyamik Shiksha Abhiyan (RMSA) during the last three years i.e. 2013-14, 2014-15 and 2015-16, State/UT-wise including Andhra Pradesh is at Annexure-I. Model School Scheme has been delinked from the support of Government of India w.e.f. 2015-16 and stands transferred to States/UTs for appropriate action. However, the details of central funds sanctioned and released for establishment of new model schools under Model School Scheme during 2013-14 and 2014-15, State/UT-wise including Andhra Pradesh is given at Annexure-II. After delinking of the Scheme, State Governments are authorized to utilize released GOI funds.

(b) : A total number of 54 schools have been approved under RMSA during 2016-17 in the State of Andhra Pradesh with directions to commence and complete the construction work on priority basis. The present status of the schools, district-wise is as follows:-

S. No	District Name	Approval	Functional
1	ANANTAPUR	45	43
2	EAST GODAVARI	1	1
3	KRISHNA	6	0
4	KURNOOL	1	0
5	PRAKASAM	1	0
Total		54	44

(c) : No, Madam.

(d) : Under RMSA, States/UTs submit the proposals for approval of school infrastructure including Additional Class Rooms and Science Laboratories in their Annual Work Plan & Budget (AWP&B). The Ministry approves viable proposals as per norms of the scheme, on the basis of available funds and progress of States. The State Implementing Agency, established by the respective States/UTs utilize the approved funds for implementation of the Scheme.

Statement referred to in reply to part (a) of the Lok Sabha Un-Starred Question No. 2065 to be answered on 28.11.2016 asked by Shri Kamakhya Prasad Tasa, Dr. Ravindra Babu and Shri Subhash Chandra Baheria regarding “Funds for Schools”.

State/UT-wise details of funds sanctioned and utilized for establishment of new schools and rooms under Rashtriya Madhyamik Shiksha Abhiyan (RMSA) during the last three years i.e. 2013-14, 2014-15 and 2015-16

(Rs. in lakhs)

S. No.	State	Funds sanctioned*	Funds utilized **
1	A & N Islands	148.18	118.28
2	Andhra Pradesh	72.30	29834.05
3	Arunachal Pradesh	3043.04	2252.13
4	Assam	27436.08	30317.93
5	Bihar	15977.49	55128.10
6	Chandigarh	0.00 [#]	197.19
7	Chhattisgarh	0.00 [#]	110835.96
8	D & N Haveli	0.00 [#]	32.09
9	Daman & Diu	0.00 [#]	0.00
10	Delhi	0.00 [#]	168.04
11	Goa	0.00 [#]	0.50
12	Gujarat	0.00 [#]	7495.52
13	Haryana	18945.95	3348.05
14	Himachal Pradesh	8346.31	7969.79
15	Jammu & Kashmir	10649.62	12370.05
16	Jharkhand	9634.05	42930.84
17	Karnataka	293.60	49409.09
18	Kerala	0.00 [#]	16.08
19	Lakshadweep	0.00 [#]	0.00
20	Madhya Pradesh	55418.00	29708.78
21	Maharashtra	0.00 [#]	1167.42
22	Manipur	3405.51	3654.18
23	Meghalaya	1555.51	1425.76
24	Mizoram	780.34	4358.64
25	Nagaland	2190.12	3295.55
26	Odisha	20294.54	25347.41
27	Puducherry	0.00 [#]	805.00
28	Punjab	18432.99	13373.59
29	Rajasthan	43385.56	97381.12
30	Sikkim	1755.31	1578.31
31	Tamil Nadu	0.00 [#]	24133.37
32	Telangana	2011.00	31420.47
33	Tripura	1261.53	3747.43
34	Uttar Pradesh	36538.95	21843.52
35	Uttarakhand	10988.47	16045.19
36	West Bengal	11341.18	5830.44
Total		303905.63	637539.87

* Outlay approved for new works sanctioned during the year.

** Includes utilization of GOI funds and state share for the works approved prior to 2013-14.

Sanction is 0 due to non-receipt of viable proposals from the States/UTs.

Statement referred to in reply to part (a) of the Lok Sabha Un-Starred Question No. 2065 to be answered on 28.11.2016 asked by Shri Kamakhya Prasad Tasa, Dr. Ravindra Babu and Shri Subhash Chandra Baheria regarding “Funds for Schools”.

State/UT-wise details of central funds sanctioned and released under Model School Scheme during 2013-14 and 2014-15

(Rs. in lakhs)

S. No.	State /UT	Funds sanctioned*	Funds released**
1	Andhra Pradesh	246.885	236.9
2	Assam	0 [#]	0
3	Bihar	0 [#]	0
4	Chhattisgarh	0 [#]	82.72
5	Gujarat	2.265	36.904
6	Haryana	0 [#]	48.37
7	Himachal Pradesh	0 [#]	0
8	Jammu & Kashmir	0 [#]	0
9	Jharkhand	0 [#]	0
10	Karnataka	0 [#]	0
11	Madhya Pradesh	0 [#]	203.23
12	Maharashtra	0 [#]	0
13	Meghalaya	0 [#]	0
14	Mizoram	0 [#]	0
15	Nagaland	0 [#]	0
16	Odisha	115.515	149.82
17	Punjab	0 [#]	0
18	Rajasthan	0 [#]	84.74
19	Tamil Nadu	0 [#]	0
20	Tripura	19.548	20.02
21	Uttar Pradesh	183.465	116.04
22	West Bengal	70.215	96.34
23	Telangana	283.125	275.52
Total		921.018	1350.604

* GOI share sanctioned.

**Includes release of funds for works sanctioned prior to 2013-14.

Sanction is 0 due to non-receipt of viable proposals from the States/UTs.